

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24/4/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1.	PAWAN JITHABAKH	R ₁ to R ₅	K.P. Anantha Swamy
2.	P. Stella Mary. (for) K. Moorthy.	R ₆ to R ₈	[Signature]
3.	RAN RASABANAN for RAJ JIBASUKH	Rehman	[Signature]

ORDER

Representing counsel for the petitioner present. Counsel for the respondent R1 to R5 present. Representing counsel for R6 to R8 present and stated the matter is pending before NCLAT. Prayed for time to make submissions. At request, time is enlarged. Put up on **07.06.2018**.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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